

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Transfer Petition (Civil) No. 81 of 2019

Bhaswati Mallik @ Rumi Mallik

.....Petitioner

Vrs.

Surojeet Mallik

..... Opposite Party

.....

CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH

For the Petitioner : Mr. Pradipto Mitra, Advocate

For the O.P. :

04 /11.09.2020 Learned counsel Mr. Pradipto Mitra appears for the petitioner. As per the office note, delivery of notice through speed post has been effected on 20.07.2020. Learned Principal Judge, Family Court, Chaibasa has also submitted a report stating therein that notice has been served upon the opposite party husband through his counsel in terms of the order dated 03.07.2020.

It seems that opposite party husband has not yet entered appearance. However, three weeks further time is allowed to him to enter appearance. Let the case appear on 09.10.2020.

(Aparesh Kumar Singh, J.)